

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/715(CHE)2024

PETITION NUMBER : CP(IB)/881(CHE)2019

**NAME OF THE APPLICANT : N Sivachalam (Liquidator)
M/s. CAV Cotton Mills Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. V. Manivannan for the Liquidator.

This is an Application seeking extension of liquidation period by 6 months with effect from 13.03.2024 to 13.09.2024. There are 2 pending litigations before this Tribunal which are yet to be adjudicated. The Counsel for the Liquidator stated that the sale of Corporate Debtor as going concern was approved on 04.03.2024 and the same will be handed over to the auction purchaser.

Considering the above, extension is allowed.

IA is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk